

Presentation of the 83rd to 103rd Reports of Committee on Public Accounts

SHRI ADHIR RANJAN CHOWDHURY (BAHARAMPUR): Sir, I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee (2023-24):-

- (1) Eighty-third Report on 'IT Modernization Project of the Department of Posts?.
- (2) Eighty-fourth Report on 'Misappropriation of Public Money in Department of Posts?.
- (3) Eighty-fifth Report on 'Irregular Pension Payments by Post Offices?.
- (4) Eighty-sixth Report on 'Establishment and Operationalisation of Sagar Prahari Bal?.
- (5) Eighty-seventh Report on 'Irregularities in receipt and utilisation of compensation and Grossly irregular and manipulated award and execution of work relating to the renovation of the basement at India House, London, leading to undue benefits being extended to the Contractor?.
- (6) Eighty-eighth Report on Action taken by the Government on the Recommendations/ Observations of the Committee contained in their 54th Report (17th Lok Sabha) on 'Implementation of Public Financial Management System (PFMS)?.
- (7) Eighty-ninth Report on 'The Indo-Nepal Border Road Project?;
- (8) Ninetieth Report on 'Avoidable Expenditure on Procurement of Channel Air Boxes: Banaras Locomotive Works?.
- (9) Ninety-first Report on 'Loss of Revenue: South Western Railway?.
- (10) Ninety-second Report on 'Functioning of Railway Mail Service and Road Transport Network in Department of Posts?.
- (11) Ninety-third Report on 'Blockage of Capital due to noncompletion of approach road: Central Railway?.

(12) Ninety-fourth Report on Action Taken by the Government on the Observations/ Recommendations of the Committee contained in their Fifty-second Report (Seventeenth Lok Sabha) on 'Construction and utilization of Limited Height Subway (LHS)?.

(13) Ninety-fifth Report on 'Pollution caused by Plastic?.

(14) Ninety-sixth Report on 'Injudicious Procurement of an Additional CNC Horizontal Boring and Milling Machine: Patiala Locomotive Works?.

(15) Ninety-seventh Report on 'Loss due to indecision of Railway Administration in the Matter of Land Acquisition: East Central Railway?.

(16) Ninety-eighth Report on 'Assessment of Environment Issues in Visakhapatnam Port Authority?.

(17) Ninety-ninth Report on 'Extra expenditure due to delay in finalizing power purchase agreements through Open Access: West Central Railway?.

(18) One Hundredth Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in their Sixty-second Report (Seventeenth Lok Sabha) on 'Irregular Payment of Ad-hoc Bonus?.

(19) One Hundred first Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in their Forty-fourth Report (Seventeenth Lok Sabha) on 'Functioning of Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE)?.

(20) One Hundred second Report on 'Loss of opportunity to earn additional freight and extra expenditure on haulage: South Western Railway?.

(21) One Hundred third Report on 'Revision of financial limits for determining the cases relating to 'New Service (NS)/New Instrument of Service (NIS)?.

HON. CHAIRPERSON: The PAC has completed a century. The credit goes to the hon. Chairperson.

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12.04 hrs

